

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

(IB)-160(ND)/2017

In the matter of :

M/s. Levcon Valves (P) Limited

....PETITIONER

Vs.

Energio Engineering Projects Ltd

... RESPONDENT

SECTION :

Under Section 9 of (IBC)

Order delivered on 18.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: -


For the Respondent

: Mr. K. Datta, Advocate

Mr. Hemand Sharma, Advocate

ORDER

As in C.P (IB)-130 (PB)/2017.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
18.8.2017